

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
(IB)-1849(PB)/2019

IN THE MATTER OF:

Dr. Virendra Swarup Institute of Computer Studies & anr.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:

Mr. Piyush Singh, Mr. Aditya Parolia, Advs.

For the respondent

Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Appoorva
Chowdhary, Advs.

ORDER

For order See, CP No. (IB)-272(PB)/2019.